

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 249/Confdl./2018
I-8-2/2002 (Pt. XI)

Bilaspur, dated the 28/04/2018

Copy of vacancy notification no. File no. A-12014/3/2018-Estt dated 03.04.2018 issued by the Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi is enclosed herewith with a direction that the concerned candidates who fulfil the eligible qualification for the post of **Presenting Officer in the National Human Rights Commission** may submit their application in the prescribed proforma so as to reach this Registry **on or before 04.05.2018** failing which it shall be presumed that none of them are willing for the same.


(Gautam Chourdiya)
Registrar General

Encl: As above

File No. A-12014/3/2018-Estt
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi - 110023

Dated:- 03 April, 2018

Applications are invited from candidates fulfilling the eligibility conditions as mentioned below for appointment to the post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre-revised pay band of Rs.37400-67000 + GP 10,000) in the National Human Rights Commission by deputation failing which by re-employment/contract:-

| Eligibility Criteria |
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| <p><u>By deputation</u></p> <p>By deputation of a Judicial Officer who have held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.</p> |
| <p><u>By re-employment/contract</u></p> <p>By re-employment or on contract of a retired Judicial Officer who had held the post of District/Addl. District & Sessions Judge/Special Judge for a period of 3 years at a time.</p> <p>No such appointment will be made & continued beyond 65 years in case of re-employment and 70 years of age in case of contract.</p> <p><u>Essential Qualification:</u></p> <p>Degree in Law</p> <p><u>Desirable:-</u></p> <ul style="list-style-type: none">(i) Post Graduate Degree in Law from a recognized university or equivalent.(ii) A UGC recognized degree/diploma/certificate in human rights(iii) Research experience in one of the following fields:<ul style="list-style-type: none">(a) Constitutional Law and its Theory(b) Human Rights jurisprudence |

2. The Commission is an Autonomous Body and is an eligible office for allotment of Govt. accommodation for the entitled categories from General Pool as per the extent rules. Only serving Officers coming on deputation will be eligible.

3. The applications of the eligible candidates on deputation basis who can be spared immediately may be furnished in the prescribed Application Form duly certified by the forwarding authority along with attested photocopies of last 5 years APARs and vigilance/disciplinary clearance. Applications not forwarded through proper channel and not in the prescribed proforma shall be summarily rejected.

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4. Applicants for short term contract / re-employment may send their applications as per the prescribed Application Form directly to the undersigned.
5. The Application Form can be downloaded from Commission's website www.nhrc.nic.in
6. The maximum age limit for appointment on deputation on Foreign Service basis shall be 56 years and for short term contract basis shall be 62 years as on the last date of receipt of application.
7. The last date for receipt of application will be 14th May, 2018

(Sanjay Kumar)
Under Secretary (Estt)
nhrcestt@nic.in
Ph: 24663279